

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2536
ANSWERED ON:11.03.2011
COBALT THERAPY UNIT
Choudhry Smt. Shruti

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government had sanctioned and released Rs. 3.00 crores for the installation of Cobalt Therapy Unit at Bhiwani General Hospital on 26 September 2007;
- (b) if so, the details thereof;
- (c) whether the said Cobalt Therapy Unit was installed at Post Graduate Institute of Medical Science (PGIMS) Rohtak instead of Government Hospital, Bhiwani in violation of laid down norms;
- (d) if so, the details thereof and reasons therefor;
- (e) whether the Union Government has received protest letters from the public and other concerned quarters against this anti people action of the local authorities; and
- (f) if so, the details thereof and the remedial measure taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. Based on the recommendation of the Standing Committee on Development of Radiotherapy headed by Director General of Health Services, this Ministry had released grant-in-aid amount of Rs. 3.00 crore to Government of Haryana for purchase of Cobalt Therapy and Brachytherapy equipment under the erstwhile National Cancer Control Programme for Development of Oncology Wing in Government Hospital, Bhiwani.

(c & d): As stated by the State Government, the said Cobalt Therapy Unit was taken to PGIMS, Rohtak instead of Govt. Hospital, Bhiwani on account of availability of infrastructure, specialized manpower and in public interest on the recommendation of an expert committee comprising of the Vice-Chancellor of University of Health Sciences, Rohtak, the Director General of Health Services, Haryana and Head of Department, Radiotherapy, PGIMS Rohtak.

(e & f): This Ministry had agreed to the recommendation of the State Government since the State Government had stated that it was in public interest. This Ministry has not received any protest letter in this regard. However, certain letters were received seeking information regarding this and required information was provided.